

- (7) M|s. Win Pharma.  
 (8) M|s. Himachal Drug Pharma.  
 (9) M|u. Herbs and Herbs.  
 (10) M|s. Unani Products.,  
 (11) M/s. Sharaa Laboratories.  
 (12) M|s. Drug Laboratories.  
 (13) M|s. Medico Pharma.  
 (14) M|s. Hindustani Dawakhaua  
 (Delhi Admn.)  
 (15) M/s. I.M.P.C.L. Govt, concern).

(f) The Organo-lyptic test is observed as no other testing is possible for Unani medicine except for medicine containing Gold and Opium, which are sent for testing in Pharmacopoeial Laboratory for Indian Medicine, Ghaziabad.

**Setting up of gas-based power plants in Tamil Nadu and Pondicherry**

1251. SHRI V. NARAYANASAMY: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Government have sanctioned gas-based power plants in Tamil Nadu and Pondicherry in view of the large supply of natural gas in Cauvery basin; and

(b) if so, by when these power plants are likely to be set up?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) and (b) The following proposals for the installation of gas turbine stations based on gas from Cauvery basin have been techno-economically approved by the Central Electricity Authority (CEA): 1. Kovilkalappal Gas Turbine Station, Tamil Nadu. -1\*5 MW 2. Karaileal Combined Cycle Gas Turbined Station, Pondicherry—22.5 MW (3x5 MW Gas Turbine-f 1x7 5 Steam Turbine).

The Tamil Nadu proposal has since been deferred due to inability of ONGC to supply gas at Kovilkalappal in favour of another feasible site at Narimanam. The Pondicherry plant could be set up only after project has received investment approval by the Government.

**Complaints from female employees of Air India against molestation**

1252. SHRI BEKAL UTSAHI;  
 DR. RATNAKAR PANDEY:

Will the Minister of CIVIL AVIATION be pleased to state;

(a) what are the details of complaints received by Government from female crew of the Air India for alleged molestation by the male crew members, while in India or abroad during the last 5 months; and

(b) what action has been taken or is being taken by Government thereon;

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) and (b) Only one complaint has been received during this period. Ms. Safina Sethi, an Airhostess, had Blade a written complaint to Air India of an incident of misbehaviour by Shri Mahesh Lalla, Assisatt Flight Purser at an hotel in Rome. A police complaint has also been registered by Ms. Sethi. The Air India Management have already initiated an inquiry into the incident.

**Petrol pums to the cjountry**

1253. SHRI PRAMOD MAHAJAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the total number of petrol pumps in the country and also their number in each of the four metropolitan cities?

THE MINISTER OF PETROLHUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): The information is furnished in the Statement.

## Statement

The State-wise number of Petrol Pumps operating in the Country (as on 1-4-1990)

State/Union Territory	No. of Petrol Pumps
1. Andhra Pradesh	1181
2. Arunachal Pradesh	26
3. Assam	315
4. Bihar	892
5. Goa	63
6. Gujarat	948
7. Haryana	482
8. Himachal Pradesh	75
9. Jammu & Kashmir	115
10. Karnataka	915
11. Kerala	690
12. Madhya Pradesh	841
13. Maharashtra	1489
14. Manipur	26
15. Meghalaya	46
16. Mizoram	12
17. Nagaland	24
18. Orissa	316
19. Punjab	940
20. Rajasthan	868
21. Sikkim	9
22. Tamil Nadu	1394
23. Tripura	28
24. Uttar Pradesh	1820
25. West Bengal	981
26. Andaman & Nicobar	3
27. Chandigarh	18
28. Dadra & Nagar Haveli	3
29. Daman & Diu	4
30. Delhi	234
31. Lakshadweep	—
32. Pondicherry	25
<b>TOTAL</b>	<b>14783</b>
<b>METROPOLITAN</b>	
Delhi	234
Madras	167
Bombay	254
Calcutta	199